

\210ITEM NO.29 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Petition(s) for Special Leave to Appeal (C) No(s). 30473/2014
STATE OF UP AND ANR Petitioner(s)

VERSUS

OM PRAKASH TRIPATHI Respondent(s)
Date : 26/09/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Vaibhav Yadav, adv.

Mr. M. R. Shamshad, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

None appears for the sole respondent, despite due service.

Registry to process the matter for being listed before the Hon'ble Court, as per rules.

(PAWAN DEV KOTWAL)
Registrar